

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

Original Application No.170 of 2021(SZ)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on the
News items Published in Times of India Newspaper, Chennai Dated
13.07.2021, "Kanchi hillocks face destruction by mining mafia".

----- Applicant (s)

--Vs--

The Chief Secretary to Govt. of Tamil Nadu,
Govt. Secretariat, Fort St. George,
Chennai, Tamilnadu and others.

---Respondent (s)

AFFIDAVIT OF THE 8TH RESPONDENT

I, Latha daughter/wife of Natarajan, Hindu, aged 55 years, Executive Officer, Uthiramerur Town Panchayat, Periyannarasam pettai street, Uthiramerur 603406, do hereby solemnly affirm and sincerely state as follows:

1. I am the eight respondent herein, and I am well acquainted with the facts of this case from the records.
2. The allegations contained in this petition, except those that are specifically admitted herein put the petitioner strict proof of them.
3. The 8th Respondent beg to submits that the 8th Respondent wrongly impleaded in this petition. The 8th Respondent is a Town Panchayat. The 8th Respondent further submits that the incident took place in a Village namely Edimichi Village, which falls within the jurisdiction of Block Development Officer, Uthiramerur Panchayat Union.
4. The 8th Respondent beg to submits that the Edimichi Village, which is the under the jurisdiction of Uthiramerur Panchayat Union and the block Development Officer is answerable to this petition. The 8th Respondent further submits that he was not aware of the real fact of the case.
5. The eight respondent submit that there is no merits and bonafide in the petition against her.
6. This respondent therefore prays that this Hon'ble Tribunal may be pleased to dismiss the petition against the 8th Respondent for the above said reason and thus render justice.

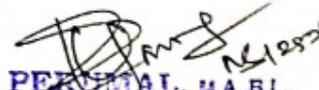

EXECUTIVE OFFICER

8th Respondent

**Uthiramerur Town Panchayat
Kancheepuram Dist.**

Solemnly affirmed at Uthiramerur in the 31 day of August 2021 and signed her name in my presence

Before Me


**P. PERUMAL, M.A.,B.L.,
ADVOCATE**